

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 45 OF 2017 &
IA NO. 124 OF 2017**

Dated: 16th February 2018

**Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

GAIL (India) Ltd.

... Appellant(s)

Vs.

The Petroleum & Natural Gas Regulatory Board & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sumit Kumar Vats

Counsel for the Respondent(s) : Mr. Sumit Kishore for R-1

Mr. Gaurav Mitra

Mr. Vishnu Sharma

Ms. Rashmita Roy Choudhury for R-2

ORDER

Learned counsel for Respondent No. 2, Mr. Gaurav Mitra states that he will be filing an application to bring on record certain facts. He is permitted to file the same.

List the matter for hearing on **11.05.2018**.

**(Justice N. K. Patil)
Judicial Member**

**(B. N. Talukdar)
Technical Member (P&NG)**